

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:150
ANSWERED ON:23.03.2012
SECOND PHASE OF RGGVY
Khattri Shri Nirmal

Will the Minister of POWER be pleased to state:

- (a) the details of the projects under Consideration in phase-II of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);
- (b) the projects out of these so far sanctioned under the RGGVY, State-wise including Uttar Pradesh;
- (c) the status of implementation of each project sanctioned; and
- (d) the time by which the projects are likely to be completed?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 150 TO BE ANSWERED IN THE LOK SABHA ON 23.03.2012 REGARDING SECOND PHASE OF RGGVY.

(a) & (b) : Thirty three(33) projects in 33 districts under Phase- II of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) have been sanctioned by the Monitoring Committee in its meeting held on 11.11.2011 and 19.12.2011. The details of these 33 projects, State-wise, is at Annex-I. Further, thirty six(36) supplementary projects including 22 supplementary projects of Uttar Pradesh have also been sanctioned by the Monitoring Committee in its meeting held on 11.11.2011 and 19.12.2011. The details of these 36 projects, State-wise, is at Annex-II.

(c) : All the projects sanctioned during November / December 2011, are under various stages of award by respective Implementing Agencies. Out of the 33 new projects, 8 projects viz. Bhind, Bhopal, Gwalior, Hoshangabad, Raisen, Rajgarh, Sehore & Vidisha of Madhya Pradesh have been awarded on 27.01.2012.

(d) : The stipulated time scheduled for completion of projects is two years from the date of award of the contract.